

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1749
ANSWERED ON:12.03.2008
ALLOCATION OF FUNDS TO KARNATAKA UNDER CRF
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the amount sanctioned under the Central Road Fund to Karnataka and utilised during the last three years, year-wise;
- (b) whether the Union Government received the utilisation certificates within the specified time limit from the State Government of Karnataka;
- (c) if not, the reasons therefor; and
- (d) the steps taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

(a) and (b): Ministry has released an amount of Rs. 256.70 crore to the State of Karnataka under Central Road Fund during last three years. State Government have sent the utilization certificates in time and utilized the entire amount released by the Ministry. The year-wise details are as under.

Year Amount released/utilized
(Rs in crore)

2004-05 52.76

2005-06 95.13

2006-07 108.81

Total 256.70

(c) and (d): does not arise.